

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:206
ANSWERED ON:27.08.2007
WORKING GROUP ON LABOUR ISSUES
Jagannath Dr. M.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has recently constituted a Working Group on Labour Issues under the Chairmanship of Labour Secretary; and

(b) if so, the details and the composition thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 206 FOR 27.08.2007 BY DR. M.JAGANNATH REGARDING WORKING GROUP ON LABOUR ISSUES

(a) & (b) : A Working Group to suggest ways of moving forward in important labour matters has been constituted under the Chairpersonship of Secretary (Labour & Employment) vide Order No. Z-20025/58/2006-Coord dated the 28th June, 2007.

The terms of reference of the Working Group are as under: 'The Working Group would suggest ways of moving forward in important labour matters such as creation of jobs, ensuring proper working conditions for workers in industrial establishments, making available adequate social security facilities to workers and laying down a framework for effective implementation of labour laws'.

The composition of the Working Group is as follows:

LIST OF MEMBERS

Sl.No. Names

Central Ministries / Departments
01. Secretary, Ministry of Textiles
02. Secretary, Department of Industrial Policy & Promotion
03. Senior Adviser (LEM), Planning Commission

State Governments
04. Labour Secretary, Government of Andhra Pradesh
05. Labour Secretary, Government of Haryana
06. Labour Secretary, Government of West Bengal

Employees`Organisation
07. Dr. Sanjeeva Reddy Indian National Trade Union Congress
08. Shri Sankar Saha, United Trade Union Centre (LS)
09. Shri Uday Patwardhan, Bharatiya Mazdoor Sangh
10. Shri Gurudas Dasgupta, All India Trade Union Congress
11. Shri Ardhendu Dakshi, Centre of Indian Trade Unions
12. Shri Umraomal Purhoit, Hind Mazdoor Sabha
13. Shri Abani Roy, United Trade Union Congress
14. Shri Naren Sen, National Front of Indian Trade Unions

Employers` Organisation
15. Shri Vishram Jamdar, Laghu Udyog Bharati
16. Shri Vineet Virmani, Associated Chambers of Commerce and Industry of India

17. Shri Babulal B Todi, All India Manufactures` Organization
18. Shri D.L.Sharma, Confederation of Indian Industry
19. Shri B.P. Pant, Federation of Indian Chamber of Commerce & Industry
20. Shri Srinageshwar, Council of Indian Employers

Ministry of Labour and Employment
21. Dr. Ashok Sahu, Economic Adviser.

The Working Group is required to submit its report within a period of six months.